COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 258 of 2015

Dated: 11th July, 2017

In the matter of:

Punjab State Power Corporation Ltd. & Anr. ... Appellant(s)

Vs.

M/s. G.N. General Mills & Anr. ... Respondent(s)

ORDER

Since the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 23.08.2017.

PPS/ Court Master

tpd